

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
ALLAHABAD**

REGIONAL BENCH – COURT NO. I

EXCISE APPEAL NO. 52774 OF 2019

[Arising out of Order-in-Appeal No. 794(CRM)CE/JDR/2019 dated 04.09.2019
passed by the Commissioner (Appeals), CE&CGST, Jodhpur]

**THE COMMISSIONER
CENTRAL EXCISE & CGST
COMMISSIONERATE,
Udaipur.**

...APPELLANT

Versus

M/S ULTRATECH CEMENT LIMITED

(Unit: Aditya Cement Works),
Adityapuram
Sewa-Shambhupura, Chittorgarh

...RESPONDENT

APPEARANCE:

Shri O.P. Bisht, Authorised Representative for the Appellant
Shri B.L. Narasimhan and Shri Dhruv Tiwari, Advocates for the Respondent

**CORAM : HON'BLE MR.JUSTICE DILIP GUPTA, PRESIDENT
HON'BLE MR. C.L. MAHAR, MEMBER (TECHNICAL)**

DATE OF HEARING AND DECISION : 28.09.2020

ORDER

JUSTICE DILIP GUPTA

The Appeal is dismissed. For order, see order of date in
Excise Appeal No. 52928 of 2019.

**(JUSTICE DILIP GUPTA)
PRESIDENT**

**(C.L. MAHAR)
MEMBER (TECHNICAL)**